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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	TP 37/16	Hearing	397/ 398	Prof. D. Aravindak- shan Vs. Asgastya Bio Pharma India Ltd. & 5 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. ARUNG CADACA

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PAGE FOR ACTION OF THE PROPERTY OF THE PROPERT

Q K.S. VADIVELU 94483-55070

nespondents no: 1407

Counsel for Petitioner is present. Counsel for petitioner filed amendment petition. Registry is directed to check and put up. Counsel for respondent requested time to file counter.

List it on 13.06.2017.

MEMBER (J)

MEMBER (T)